

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1172
ANSWERED ON 27TH JULY 2023**

INFRASTRUCTURE AND PROJECT MONITORING DIVISION (IPMD) REPORT

**1172. SHRI THIRUNAVUKKARASAR SU:
SHRI RAVNEET SINGH BITTU:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether, as per Infrastructure and Project Monitoring Division (IPMD) report, Road Transport and Highways Sector has the maximum number of delayed projects;**
- (b) if so, the details thereof, project/State-wise, particularly in Tamil Nadu;**
- (c) whether there is cost overrun in the implementation of these projects due to the delay in the process;**
- (d) if so, the details thereof, project-wise along with the reasons therefor; and**
- (e) the measures being taken by the Government to ensure timely completion of delayed and ongoing projects and minimize cost overruns on road transport and highways sector projects in the country?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) As on 30th June, 2023, 1612 projects are under construction across the country including in the state of Tamil Nadu, of which 674 projects are behind the original schedule, due to various reasons. State-wise details are at Annexure.

All delayed projects do not face cost escalation. Price escalation is payable as per contract conditions, and actual amount of price escalation and increase in project cost, if any, is known only on actual completion of project and final settlement of bills. However, if delay is attributable to the Contractor, damages are imposed and price escalation is not paid, and there is in no additional cost due to delay.

(e) The Ministry actively monitors NH projects in close coordination with project implementing agencies, State Governments, contractors/developers. Periodic review meetings are held at various levels, and several steps have been taken to improve liquidity of funds available with contractors/developers, to expedite progress. In addition, the Ministry has taken many initiatives to avoid or reduce project delays, including streamlining land acquisition & environment clearances, online approval of GAD of Railway ROBs/RUBs, revamping dispute resolution mechanism, premium re-scheduling, one-time fund infusion, etc.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1172 FOR ANSWER ON 27.07.2023 ASKED BY SHRI THIRUNAVUKKARASAR SU AND SHRI RAVNEET SINGH BITTU AS REGARDING INFRASTRUCTURE AND PROJECT MONITORING DIVISION (IPMD) REPORT**State/UT wise details of delayed projects:**

Sl. No.	State/ UT	Number of projects
1	Andhra Pradesh	34
2	Arunachal Pradesh	17
3	Assam	19
4	Bihar	29
5	Chhattisgarh	27
6	Goa	6
7	Gujarat	29
8	Haryana	13
9	Himachal Pradesh	15
10	Jharkhand	12
11	Karnataka	29
12	Kerala	9
13	Madhya Pradesh	19
14	Maharashtra	99
15	Manipur	29
16	Meghalaya	12
17	Mizoram	18
18	Nagaland	14
19	Odisha	19
20	Punjab	12
21	Rajasthan	20
22	Sikkim	9
23	Tamil Nadu	30
24	Telangana	30
25	Tripura	12
26	Uttar Pradesh	20
27	Uttarakhand	31
28	West Bengal	26
29	Union Territories (UT's)	35
	Total	674
